

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1585/2008

(From the judgement and order dated 26/10/2007 in CRLOP No. 10987/2007 of The HIGH COURT OF MADRAS)

T.C.THANGARAJ Petitioner(s)  
VERSUS  
V.ENGAMMAL & ORS. Respondent(s)

(With appln(s) for stay and disposal of SLP in view of the decision of CB and office report)  
(For final disposal)

WITH SLP(Crl) NO. 1589 of 2008  
(With appln.(s) for stay, c/delay in filing SLP, exemption from filing c/c of the impugned judgment and office report)  
(For final disposal)

Date: 18/07/2011 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN  
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s) Mr. R. Anand Padmanabhan, Adv.  
Mr. B.N. Prithviraj, Adv.  
Mr. Naveen Kumar, Adv.  
Mr. Pramod Dayal, Adv.

For Respondent(s) Mr. P.P. Malhotra, ASG  
Mr. Rajiv Nanda, Adv.  
Mr. S. Siddiqui, Adv.  
Mr. A.K. Sharma, Adv.  
Mr. Shailendra Kr. Mishra, Adv.  
Mr. B. Krishna Prasad, Adv.  
  
Mr. A.T.M. Rangaramanujam, Sr. Adv  
Mr. S. Ashok Kumar, Adv.  
Ms. Gouri Karuna Das, Adv.  
Mr. Prakhar Sharma, Adv.  
Mr. Sanjeev Kumar Sharma, Adv.  
Ms. Rani Jethmalani, Adv.

Mr. Guru Krishna Kumar, Addl.AG  
Mr. Subramonium Prasad, Adv.  
Mr. Shyam Nandan, Adv.  
Ms. Mamta Chandel, Adv.  
Mr. S. Thananjayan ,Adv

UPON hearing counsel the Court made the following  
O R D E R

List next week.  
(Ravi P. Verma) ( M.S. Negi )  
Court Master Court Master